

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 208
Cont. A No. 02/425/JPR/2022
Under Section 425 of
Companies Act, 2013**

In the matter of:

Sahil Goyal

...Petitioner

Versus

Basant Kumar Goyal and Ors.

...Respondents

Due to paucity of time, the matter could not be taken up. Post the matter to
15.03.2023.


(Prabhu Dayal Sewda)
Court Officer

January 23, 2023